

SCHEDULE

(See section 2)
Acts being repealed

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| 1 | The Uttar Pradesh Borstal Act, 1938 (U.P. Act. no.7 of 1938) |
| 2 | The Uttar Pradesh Children Act, 1951 (U.P. Act. no. 1 of 1952) |
| 3 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1972. (U.P. Act. no. 1 of 1972) |
| 4 | The Uttar Pradesh Cattle Purchase Tax Act, 1976 (U.P. Act. no 36 of 1976) |
| 5 | The Uttar Pradesh Co-operative Societies (Amendment and Validation) Act, 1976. (U.P. Act. no. 40 of 1976) |
| 6 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1977. (U.P. Act. no. 17 of 1977) |
| 7 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1978. (U.P. Act. no. 26 of 1978) |
| 8 | The Uttar Pradesh Co-operative Land Development Banks (Amendment) Act, 1978. (U.P. Act. no. 27 of 1978) |
| 9 | The Uttar Pradesh Co-operative Land Development Banks (Second Amendment) Act, 1978 (U.P. Act. no. 3 of 1979) |
| 10 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1983. (U.P. Act. no. 5 of 1983) |
| 11 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1983. (U.P. Act. no. 19 of 1983) |
| 12 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1984. (U.P. Act. no. 17 of 1984) |
| 13 | The Uttar Pradesh Control of Goondas (Amendment) Act, 1983. (U.P. Act. no. 1 of 1985) |
| 14 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1985. (U.P. Act. no. 8 of 1985) |
| 15 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1986. (U.P. Act. no. 2 of 1986) |
| 16 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1986. (U.P. Act. no. 17 of 1986) |
| 17 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1987. (U.P. Act. no. 5 of 1987) |
| 18 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1987. (U.P. Act. no. 8 of 1987) |
| 19 | The Uttar Pradesh Co-operative Societies (Third Amendment) Act, 1987. (U.P. Act. no. 3 of 1988) |
| 20 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1988. (U.P. Act. no. 13 of 1988) |
| 21 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1989. (U.P. Act. no. 4 of 1989) |
| 22 | The Uttar Pradesh Cinemas and Taxation Laws (Amendment) Act, 1989. (U.P. Act. no. 12 of 1989) |
| 23 | The Uttar Pradesh Co-operative Land Development Banks (Amendment) Act, 1989. (U.P. Act. no. 16 of 1989) |
| 24 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1989. (U.P. Act. no. 19 of 1989) |
| 25 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1990. (U.P. Act. no. 2 of 1990) |
| 26 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1990. (U.P. Act. no. 12 of 1990) |

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| 27 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1991. (U.P. Act. no. 14 of 1991) |
| 28 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1991. (U.P. Act. no. 23 of 1991) |
| 29 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1994. (U.P. Act. no. 7 of 1994) |
| 30 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1994. (U.P. Act. no. 17 of 1994) |
| 31 | The Uttar Pradesh Co-operative Societies (Third Amendment) Act, 1994. (U.P. Act. no. 25 of 1994) |
| 32 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1995. (U.P. Act. no. 17 of 1995) |
| 33 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1997. (U.P. Act. no. 1 of 1997) |
| 34 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1998. (U.P. Act. no. 2 of 1998) |
| 35 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1998. (U.P. Act. no. 18 of 1998) |
| 36 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 1998. (U.P. Act. no. 19 of 1998) |
| 37 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 1999. (U.P. Act. no. 6 of 1999) |
| 38 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2000. (U.P. Act. no. 14 of 2000) |
| 39 | Uttar Pradesh Co-operative Societies (Amendment) Act, 2002. (U.P. Act. no. 12 of 2002) |
| 40 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2003 . (U.P. Act. no. 8 of 2003) |
| 41 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 2003(U.P. Act. no.10 of 2003) |
| 42 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2006. (U.P. Act. no. 30 of 2006) |
| 43 | The Uttar Pradesh Awas Evam Vikas Parishad (Sanshodhan) Adhiniyam, 2007. (U.P. Act. no.11 of 2007) |
| 44 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2007. (U.P. Act. no. 29 of 2007) |
| 45 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 2007. (U.P. Act. no. 46 of 2007) |
| 46 | The Uttar Pradesh Co-operative Societies (Third Amendment) Act, 2007. (U.P. Act. no. 47 of 2007) |
| 47 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2008. (U.P. Act. no. 3 of 2008) |
| 48 | The Uttar Pradesh Dr. Bhimrao Amedkar Samajik Parivartan Sthal (Repeal) Act, 2009. (U.P. Act. no. 9 of 2009) |
| 49 | Dr. Shakuntla Mishra Rehabilitation University (For Differently Abled) Uttar Pradesh (Amendment) Act, 2009. (U.P. Act. no 17 of 2009) |
| 50 | The Uttar Pradesh Advertisement Tax (Amendment) Act, 2009. (U.P. Act. no 23 of 2009) |
| 51 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2010. (U.P. Act. no. 1 of 2010) |
| 52 | The Uttar Pradesh Awas Evam Vikas Parishad (Amendment) Act, 2010. (U.P. Act. no. 7 of 2010) |
| 53 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2011. (U.P. Act. no. 9 of 2011) |

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| 54 | The Code of Criminal Procedure (Uttar Pradesh Amendment) Act, 2011. (U.P. Act. no.15 of 2011) |
| 55 | The Uttar Pradesh Co-operative Societies (Second Amendment) Act, 2011. (U.P. Act. no. 21 of 2011) |
| 56 | Dr. Shakuntala Mishra Rehabilitation University (For differently abled) Uttar Pradesh (Amendment) Act, 2011. (U.P. Act. no 24 of 2011) |
| 57 | The Uttar Pradesh Co-operative Societies (Amendment) Act, 2013. (U.P. Act. no. 13 of 2013) |
| 58 | The Uttar Pradesh Sahkari Gram Vikas Banks (Amendment) Act, 2014. (U.P. Act. no. 13 of 2014) |
| 59 | Dr. Shakuntala Mishra Rehabilitation University (For differently abled) Uttar Pradesh (Amendment) Act, 2014. (U.P. Act. no 18 of 2014) |
| 60 | The Uttar Pradesh Control of Goondas (Amendment) Act, 2015. (U.P. Act. no. 13 of 2016) |
| 61 | The Uttar Pradesh Criminal Law (Composition of Offences and Abatement of Trials) (Amendment) Act, 2016. (U.P Act. no 29 of 2016) |
| 62 | The Uttar Pradesh Apartment (Promotion of Construction, ownership and Maintenance) (Amendment) Act, 2016. (U.P. Act. no. 30 of 2016) |